

NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
CAUSE LIST – COURT NO.2

Hon'ble Shri Justice M.S. Nambiar
Judicial Member

Date: 19-07-2017
Time: 10.30 am

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No.161 of 2017(SZ)	Pudhucherry Environment Protection Association, Rep.,by its Honorary President, Kodampakkam Vs The District Environmental Engineer Tamil Nadu Pollution Control Board, SIPCOT Industrial Complex, Cuddalore and another	M/s. A.Yogeshwaran Neha Miriam Kurian Counsel for Applicant	For Admission
2	Application No.125 of 2017(SZ)	Shri Jammula Chhoudaraiah Andhra Pradesh and another Vs Union of India, Rep.,by its Secretary Ministry of Environment, Forest and Climate Change, New Delhi and 2 others	M/s. Kamalesh Kannan.S S.Sai Sathya Jith, Siddarth nayak Mridula Vijayaraghavan Rachna Bollu Counsel for Applicant M/s. Me.Saraswathy for R1 Mrs. H.Yasmeen Ali for R2 & R3	For Reply of R1 to R3
3	Application No. 299 of 2014 (SZ)	S.P. Surendranath Karthik, Madipakkam, Chennai and another Vs General Manager, Southern Railways Headquarters, Chennai and 12 others	M/s Kaushik N Sharma Counsel for applicant Mr.K. Muthamil Raja for R1 Sri. Suryaprakash for R2 to R5 M/s. E.Manoharan for R6 & R7 Smt. Yasmeen Ali for R8, R9 Shri. D.S. Ekambaram for R10 Smt. Me.Sarashwathy for R11	For hearing

			M/s M.K. Subramanian & P.Velmani for R12 Mr.S.Prabu for R13	
4	Application No.281 of 2013 (SZ)	People for cattle in India, Rep. by its Trustee G.Arun Prasanna Vs Commissioner, Corporation of Chennai and 14 others	Shri. Kaushik N Sharma Counsel for Applicant Shri. R.Suryaprakash for R1 M/s. M.K. Subramanian for R2, R3, R5, R6 & R 15 M/s E.Manoharan for R4, R7, R9 & R10 Smt. H. Yasmeen Ali for R8, R11 to R13 M/s. D.S. Ekambaram and B. Jayalakshmi for R14	For hearing
5	Application No.191 of 2015(SZ)	S.P.Muthuraman, Sankar Nagar Post, Tirunelveli Dist. Vs The Union of India Rep.by the Secretary to Govt. MoEF & CC,New Delhi and 7 others	S.Muthu Vairam. Counsel for Applicant M/s. Me. Saraswathy for R1 Mr.D.S.Ekambaram for R2 Mr.M.K.Subramanian & P.Velmani for R3,R6 & R8 Smt.Yasmeen Ali for R4,R5 M/s. E.Manoharan for R7	For hearing
6	Appeal No 43 of 2015 (SZ)	M.Rajendran Musiri, Trichy. Vs The Union of India NewDelhi and 2 Others	M.Rajendran Party in Person Mr. Syed Nurullah Sheriff for R1 & R2 M/s. M.K.Subramanian E.Manoharan & P.Velmani for R3	For Arguments

7	Application No.47 of 2016 (SZ)	Tirumalasetti Srinivas, Pattiseema, West Godavari Dist., Andhra Pradesh Vs Government of India, MoEF & CC, Rep. by its secretary, New Delhi and others	M/s. A.Santosh Kumar Counsel for Applicant Mr.G.M. Syed Nurullah Sheriff for R1 Mrs. H.Yasmeen Ali for R2 to R5	For Arguments
8	Application No. 105 of 2016(SZ)	Mr. G.Shankar, Habitat Technology Group, Trivandrum and 2 others Vs The State of Kerala, Rep. by its Secretary, Department of Environment and Climate Change, Thiruvananthapuram, kerala and 8 others	M/s. Harish Vasudevan, Neha Miriam Kurian Counsel for Applicant Mrs. A.S Suvitha for R1 to R5 Mr. T.N.C Kaushik for R6 Mr. K.R Harin for R7 Mr. Su. Srinivasan Asst. Solicitor General for R8 Mr.Abraham Markos M.Karunanidhi for R9	For Arguments

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Hon'ble Shri P.S. Rao
Expert Member

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	M.A.No.44 of 2017(SZ) IN Application No. 93 of 2015 (SZ)	M/s.Vizag Foods, Rep.,by its Director, Mumbai Vs People for Cattle in India Rep.,by its Secretary Chennai and others	M/s.Chennai law Associates M.G. Joseph, K.Subhashini Suresh, Amar K Panwar, Meera Gupta, Revathy, Nithya, R.S.Shaktivel, M.Aashish Counsel for Applicant	To take on record the documents
	Application No. 93 of 2015 (SZ)	People for Cattle in India Rep.,by its Secretary Chennai Vs The District Collector, Visakhapatnam, Andhra Pradesh and 6 others	Mr.M.Chandrasekaran for R1 Smt. H. Yasmeen Ali for R2 to R4 and R6 Mr.T.Sai Krishnan for R5 Mr.M.Chandrasekaran Counsel for Applicant Smt. H. Yasmeen Ali for R1 to R3 and R5 Mr.T.Sai Krishnan for R4 M/s.Chennai law Associates M.G. Joseph, K.Subhashini Suresh, Amar K Panwar, Meera Gupta, Revathy, Nithya, R.S.Shaktivel, M.Aashish for R6	For further Arguments

2	Application No. 189 of 2016 (SZ)	<p>G.Arun Prasanna, T.Nagar, Chennai</p> <p>Vs</p> <p>Principal Secretary, Revenue Department, Hyderabad & 9 other</p>	<p>Mr.Kaushik N Sharma Counsel for Applicant</p> <p>H.Yasmeen Ali for R1 to R3, R7 & R8 Mr. T.Sai Krishnan for R4 & R5 M/s. D.S.Ekamabaram P.Jayalakshmi for R6 M/s. Chennai Law Associates M.L Joseph & K.Subhashini for R9 Mr. Su.Srinivasan for R10</p>	For further Arguments
3	<p>M.A.No.101 of 2017(SZ) & M.A.No.40 of 2017(SZ) IN Application No. 273 of 2016(SZ)</p> <p>Application No. 273 of 2016(SZ)</p>	<p>Sri.B.Harsha Vardhan Hyderabad, Telangana</p> <p>Vs</p> <p>The Union of India Rep.,by its Secretary to the Government, MoEF & CC New Delhi and 4 others</p> <p>Sri. B.Harsha Vardhan Hyderabad, Telangana</p> <p>Vs</p> <p>The Union of India Rep.,by its Secretary to the Government, MoEF & CC New Delhi and 4 others</p>	<p>M/s.Sanjay Upadhyay, Kamalesh Kannan.S, S.Sai Sathya Jith, Mridula Vijai Raghavan, Thejesh Jagadish Counsel for Applicant Mr.M.R.Gokul Krishnan for R1 M/s. H.Yasmeen Ali for R2, R3 M/s.R.Parthasarathy, Rahul Balaji, Madhan Babu, Vishnu Mohan for R4</p> <p>M/s.Sanjay Upadhyay, Kamalesh Kannan.S, S.Sai Sathya Jith, Mridula Vijai Raghavan, Thejesh Jagadish Counsel for Applicant Mr.M.R.Gokul Krishnan for R1 M/s. H.Yasmeen Ali for R2, R3 M/s.R.Parthasarathy, Rahul Balaji, Madhan Babu, Vishnu Mohan for R4</p>	<p>To appoint an independent committee</p> <p>For filing Affidavit</p>

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